

(Prevention of Atrocities) Amendment Bill, 2015 to effect amendment in the PoA Act has been passed and this Act has come into force w.e.f. 26.01.2016.

8. Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Rules, 2016, which incorporate relief for new offences of atrocities and also enhanced relief, have been notified in the Gazette of India on 14th April 2016.

The Ministry assesses and evaluates the Schemes implemented by it for welfare of SCs from time to time and ensures their effective implementation.

New creamy layer for private sector

1406. SHRI DEVENDER GOUD T.: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that National Commission for Other Backward Classes (OBCs), has submitted a report to the Government recommending a new creamy layer for private sector, autonomous bodies, universities etc., for jobs and educational opportunities;

(b) if so, the details of recommendations made by the Commission; and

(c) the action contemplated by Government on the above recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) Yes, Sir. National Commission for Backward Classes has submitted a report on the Creamy Layer in March, 2015 and a Supplementary Report in OCTober 2015 recommending enhancing of the income limit for determining the Creamy Layer besides modification in other determination factors.

(c) The Government is already engaged in an Inter-Ministerial consultation process, *w.r.t.* the recommendations.

Qualification for working at day care centres

1407. DR. K. KESHAVA RAO: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the qualifications of the individuals required for working at day care centres for patients of Alzheimer's/Dementia patients and whether the staff at these centres are trained specially in geriatric-care and the details thereof; and

(b) whether any of these centres are understaffed and if so, the details of the vacancies thereof?